

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 4.11.2019

**ORDER NO. 229 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:

**On 6/11/2019 at 2.30 p.m.** Dr. D. M. Misra, Hon'ble Member (J) and Sh. P. Anjani Kumar, Hon'ble Member (T) will hear the following ROM:

C/ROM/86114/19 in C/215/2012

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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**Registrar**